

by applying poverty lines estimated at 2009-10 prices. The poverty estimates for 2009-10 were released in March, 2012. Whereas, on 20th September, 2011, in response to the Supreme Court's specific direction to update Tendulkar poverty line for 2004-05 to correspond to consumer prices prevailing in May, 2011 or later, the Planning Commission submitted an affidavit giving poverty lines estimated at June 2011 price level (which was the latest available price data then). The poverty lines that have emerged from the 2009-10 survey are lower because they are at 2009-10 price level, which is lower than that prevailing in June, 2011.

### **Special status to Odisha**

715. SHRI BAISHNAB PARIDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Chief Minister of Odisha, has repeatedly made requests for grant of special status to Odisha State;

(b) if so, the details with status thereof;

(c) whether the State Government of Odisha has also made a number of proposals to the Central Government for improving the lot of Kalahandi-Bolangir-Koraput (KBK) region, the most backward regions of the country, with grant of additional funds for this region and extension of the Long-Term Action Plan for fast development of this region; and

(d) if so, the details with status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) Chief Minister of Odisha, in his recent letter dated 24.11.2011, has requested for Special Category Status for Odisha. He had also raised this issue on earlier occasions such as National Development Council meetings and other fora. Presently, the matter is under examination in the Planning Commission.

(c) and (d) The Special Plan for Kalahandi-Bolangir-Koraput (KBK) districts of Odisha was being funded under the Backward Regions Grant Fund during the Eleventh Five Year Plan with an annual allocation of Rs. 130 crore. The State Government has requested that the allocation for the KBK districts should be enhanced in view of gaps that are yet to be met. They submitted a draft Eight Year Perspective Plan for the KBK region for the period 2009-10 to 2016-17 with an Additional Central Assistance (ACA) component of Rs. 4550 crore. The Special Plan

for the KBK districts of Odisha has been continued in 2012-13 with enhanced allocation of Rs. 250 crore. The decision about the Special Plan in the remaining period of the Twelfth Five Year Plan will be in accordance with allocative decisions with regard to the Backward Regions Grant Fund for the Twelfth Five Year Plan.

### **Restructuring of CSS into ACA**

716. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Planning Commission has decided to restructure centrally sponsored schemes (CSS) into Additional Central Assistance (ACA) scheme giving Planning Commission total discretion over funding to the States.

(b) if so, the details thereof;

(c) whether it is a fact that following this decision, the individual Ministries would lose monetary control over their ambitious schemes thereby diluting such schemes; and

(d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING  
(SHRI RAJEEV SHUKLA): (a) No, Sir.

(b) to (d) Does not arise.

### **Employment generation programmes under Twelfth Plan**

717. SHRI VIVEK GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Twelfth Plan proposes any new development programmes to generate employment opportunities to the unemployed youth in the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of employment generation to youth by various programmes under the Eleventh Five Year Plan, sector-wise and State-wise?